

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Vee Ess Forgings Pvt Ltd

MAIN PETITION NUMBER : CP/1039/IB/2018
(IA/MA) APPLICATION NUMBERS

New Application IA/1495(CHE)/2024; IA/1402(CHE)/2024

ORDER

New Application IA/1495(CHE)/2024

Present: Mr. M.S.Viswanathan, Ld. Liquidator in person.

This application has been filed seeking extension of liquidation timeline till 30.08.2024.

Reasons have been stated in para 4 of the application.

Considering the reasons stated in the application, the liquidation timeline is extended till 30.08.2024.

IA/1495(CHE)/2024 is **disposed of**.

IA/1402(CHE)/2024

Present: Mr. M.S.Viswanathan, Ld. Liquidator in person.

Ms. M.Nagalakshmi, Ld. Counsel for R1 & R2.

Ld. Counsel for R1 & R2 seeks and is granted 10 days' time to file reply and serve copy on the Applicant/Liquidator.

List the application for hearing on **09.08.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)